

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2183  
ANSWERED ON:08.03.2000  
AMENDMENT IN THE CONSTITUTION  
A. KRISHNASWAMY; MADHAVRAO SCINDIA

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Government propose to amend the Ninth Schedule of the Constitution for effective implementation of the policy of reservation for Scheduled Castes/Tribes in regard to appointment and promotion and make provisions of punishment for non-implementation and adopting obstructive measures in implementation; and

(b) if so, the time by which such legislation is likely to be introduced in the House?

**Answer**

MINISTER OF STATE OF DEPARTMENT OF (SMT. VASUNDHARA RAJE) PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(a) No such decision has been taken as on date.

(b) Does not arise in view of (a) above.